

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ORDER

Dated : Guwahati, the 6th August, 2015

No.HC.VII-238/2013/3423 /A : On prayer, Shri Pulakesh Saikia, Court Manager, District Court, Karimganj, is **transferred and posted** against the vacant post of Court Manager, District Court, Sivasagar.

Shri Saikia will hand over charge to the Sheristadar of the Office of the District & Sessions Judge, Karimganj and proceed to join at his new place of posting immediately.

No TA & DA will be admissible to Shri Saikia as the transfer is made at his own request.

By Order,
Sd/-H.K. Sarma

REGISTRAR GENERAL

Memo No. HC.VII-238/2013/3424-3439/A, Dated Guwahati the 06 .08.2015

Copy forwarded for information and necessary action to :

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
3. The Registrar (Vigilance/Admn./Judicial), Gauhati High Court, Guwahati.
4. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for favour of information of his Lordship.
5. The District & Sessions Judge, Karimganj / Sivasagar.
6. The Joint Registrar (Admin-I/Judicial/Recruitment/PM&P), Gauhati High Court, Guwahati.
7. Shri R.A. Tapadar, OSD, Gauhati High Court, Guwahati and Jt. Director (Officiating), Judicial Academy, Assam.
8. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
9. The Treasury Officer, Karimganj / Sivasagar.
10. The Systems Analyst for uploading the Notification in the official website of the High Court, immediately.
11. The Administrative Officer (Judl.), Accounts/Appointment Section, Gauhati High Court, Guwahati.
12. The PS to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
13. The PS to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
14. Shri Pulakesh Saikia, Court Manager, District Court, Karimganj
15. The CA to the Registrar General, Gauhati High Court, Guwahati.
16. Order file.


REGISTRAR GENERAL

05.08.2015